

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4623  
ANSWERED ON:26.04.2005  
IRON SCRAP  
Paswan Shri Sukdeo

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether live shells have been recently found in one Steel Factory in Kashipur, Uttaranchal;
- (b) whether the factories/importers are still importing scraps wherein live shells were found;
- (c) if so, the details thereof;
- (d) whether steel factories are violating the Government norms in importing scraps;
- (e) if so, the details thereof and any nexus between importers and official concerned at Port and Inland Cargo Depot has been unearthed; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY( SHRI E.V.K.S. ELANGO VAN)

(a) Shells were found in a factory of M/s. S.G. Steels, Kashipur where one labourer was killed in an explosion on 22.12.2004 while he was cutting some scrap in the factory. Later on during inspection of the scene, Police recovered 671 small and 131 big missiles and 1200 cartridges . Thereafter, the matter was taken up with the NSG for diffusing the live missiles recovered from the factory.

(b) to (f) Import of scrap is allowed on the basis of the provision contained in Para 2.32 of the Handbook of Procedures,2004-09. Under these provisions a pre-shipment inspection certificate from a testing agency enlisted in Appendix-5 of the Handbook of Procedures is required for import. 21 ports have been designated for import of scrap. The procedure for import of scrap is being followed as per the Customs Circular No.56/2004-Cus dated 18.10.2004 as amended from time to time. In case any violation is noticed , the concerned officer can clear the consignment of metal scrap only after adjudication of the same. No nexus between importers and officials concerned at Port and Inland Container Depots have been brought to the notice of Government.